

and any transport vehicles for which no permit is required under the Motor Vehicle Act, 1988.

Construction of roads for connectivity

266. SHRI DEREK O'BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total length of roads identified for connectivity in the 34 affected districts in the country;

(b) length of road awarded by the Ministry so far and how many kms. of road are constructed;

(c) the expected date of completion of the total length of roads as identified for connectivity, if so, the details thereof; and

(d) the funds allocated by the Ministry for the development of roads in Left Wing Extremism (LWE) affected areas since the initiation of the scheme, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The total length of roads sanctioned under Road Requirement Plan for development of roads in Left Wing Extremism affected areas in 34 districts is 5422 km. The total length awarded and constructed so far is 5419 km. and 4486 km. respectively.

(c) The expected date of completion of the total length of road is March, 2020.

(d) The total expenditure incurred since the inception under the scheme upto 31.03.2017 is ₹ 6210 crore. During the current Financial Year 2017-18, an allocation of ₹ 700 crore is made.

Empowering State Governments for road projects

267. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has empowered the States to apprise it of projects worth upto ₹100 crore and invite tenders;

(b) whether it is also a fact that earlier all such projects used to come under the Central Government, resulting in delays; and

- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Yes, Sir. Ministry has empowered State Governments to invite bids for projects upto ₹ 100 crores for execution of Road and Bridge works on National Highways *vide* order no. H-39011/030/2015-P&P(Pt.) dated 12.05.2017.

Bypass in Almora city

†268. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that many residential and commercial buildings are coming in the way of bypass road to be constructed in Almora city of Uttarakhand;
- (b) if so, whether the local public representatives have been given an option for construction thereof somewhere else;
- (c) if so, whether the same has been accorded approval by Government; and
- (d) if so, by when and if not, time by which the approval thereof is likely be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) There is no proposal for constructing Almora bypass by the Ministry.

- (b) to (d) Question do not arise.

Pending projects under PMGSY

†269. SHRI MOTILAL VORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that there are around 90,000 roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) which have not been constructed, though the total payment related to their construction work has been made to the contractors;
- (b) if so, the details thereof;
- (c) the details of the officers found guilty for this and the action taken against them;

†Original notice of the question was received in Hindi.